

(2024) 02 TP CK 0014

Tripura High Court- Agartala

Case No: Contempt Case (C) No. 116 Of 2023

Kalpita Sutradhar

APPELLANT

Vs

Saradindu Choudhury And Anr.

RESPONDENT

Date of Decision: Feb. 6, 2024

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: P. Chakraborty, Kohinoor N. Bhattacharyya

Final Decision: Disposed Of

Judgement